

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 268/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. New Core Steels Pvt. Ltd.

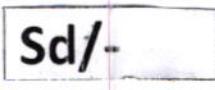
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Rajesh Shah Ahmed Churawala	Adv	

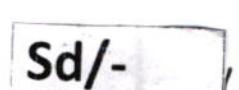
ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017
TCSP 268/230-232/NCLT/MB/MAH/2017
TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.2.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)